



Interconnection TRAI <interconnection.trai@gmail.com>

Consultation Paper on IUCregulations

1 message

Vinay singh <singhvinay.rajput001@gmail.com>

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To: interconnection.trai@gmail.com

Cc: moc-office@gov.in, mcitoffice@gov.in, pkmishra.pmo@gov.in, connect@mygov.nic.in, secy-dot@nic.in

To

Shri Ravi Shankar Prasad
Hon'ble Minister, Ministry of Communications & IT
Department of Telecommunications, 20, Sanchar Bhawan, [Ashoka Road](#)
[New Delhi-110001](#)

Dear Sir,

Sub: Consultation Paper on IUC regulations

It is pertinent to mention here that in the year 2017 the termination charges for wireless to wireless Local and NLD calls, applicable presently i.e. Re. 0.06 (paise six only) per minute, were fixed by TRAI after exhaustive consultation with stakeholders and based on costs involved in terminating the calls.

Therefore, the current consultation is unwarranted and wastage of the time of the government officers as well as exchequer. We plead you to stick to your earlier decision and continue with BAK regime from 1st January, 2020.

Hoping for an early response from your end.

Yours faithfully

Vinay Kumar

Address: Akash Nagar Devli Arab Road Borkheda Kota

Mobile: 8540869343

Cc

1. The Principal Secretary to the Prime Minister
Government of [India, South Block, \(Rajpath\), Raisina Hills, New Delhi-110011](#)
2. The Chairman, Telecom Regulatory Authority of India, MahanagarDoorsancharBhawan
Next to Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi: 110 002
3. The Secretary, Department of Telecommunications, Government of India